

Item No.2

In the High Court At Calcutta
Special Jurisdiction
Appellate Side

22.12.2023
Ct-24

CPAN 1715 of 2023
WPA 26162 of 2023
Hindalco Industries Limited
v.
Bally Municipality & Ors.

Mr. Dipankar Majumdar
Mr. Sarangam Chakraborty
... for the petitioner.

Mr. Ayan Banerjee
Ms. Debasree Dhamali
Ms. Riya Ghosh
... for the Bally Municipality.

The Provisional Certificate of Enlistment dated December 21, 2023 issued by the Bally Municipality be retained with the records.

The contempt application stands disposed of.

Urgent certified photocopy of this order, if applied for, be supplied to the parties expeditiously on compliance of usual legal formalities.

SH

(Amrita Sinha, J.)